

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 208  
TO BE ANSWERED ON: 25.11.2024**

**“Non-Disbursement of Funds by NTA”**

208. SHRI RAJA RAM SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the National Testing Agency has failed to provide the due compensation to the schools, exam coordinators including Principals, staff and others for organizing exams such as CUET and NEET despite NTA making a profit of 449.21 crores over six years;

(b) if so, the details thereof and the reasons therefore for non-disbursement of funds by the NTA;

(c) whether the Government has received complaints in this regard and the action taken thereon; and

(d) the steps taken by NTA to ensure timely payment of dues to Schools, Principals, Teachers and Staff whose services were taken by NTA?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

(a) to (d): The National Testing Agency (NTA) has informed that remuneration to examination functionaries engaged for conducting different examinations is paid as per the remuneration rates mentioned in the examination guidelines issued by NTA. Advance amount is given to meet expenses related to arrangement of conducting large-scale pen and paper examinations. Remaining amount is disbursed, subject to settlement of bills/claims submitted by institution/examination functionaries. Delay in settlement of claims in certain cases is due to late submission of bills/claims or non-submission of supporting documents. Complaints/Grievances received for non-payment are addressed by NTA in a time bound manner.

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